

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT : (SHRIMATI MANEKA GANDHI) : (a) Yes, Sir.

(b) and (c) During 1997-98 the Ministry had received from Madhya Pradesh Government proposals for construction of 7 observation Homes (for girls) and 2 Juvenile Homes under the scheme of Prevention and Control of Juvenile Social Maladjustment. However, on account of unspent amount lying with the State Government from previous years releases, fresh grants could not be released. In addition, the Government had also been requested to furnish certain clarifications.

#### **Failure of National Cancer Control Programme**

4996. SHRI RAM TAHAL CHAUDHARY :  
SHRI MOHAMMAD ALI ASHRAF FATMI :  
SHRI MAHESH KANODIA :  
DR. MADAN PRASAD :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the National Cancer Control Programme has failed due to misuse of the allotted funds;

(b) if so, the details thereof;

(c) whether the Government have conducted any inquiry into this matter;

(d) if so, the details of outcome thereof; and

(e) the steps taken by the Government to make this programme successful?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

(d) Does not arise.

(e) The NCCP was introduced in 1975-76. Priorities were given for equipping the premier cancer hospital/institutions. In 1984-85 the strategy was revised and stress was laid on prevention and early detection. There are 214 radiotherapy units in the country for the treatment of cancer. There is no reported case of misuse of funds warranting any inquiry. The following schemes have been identified for implementation under National Cancer Control Programme to reduce the incidence of cancer and its morbidity and mortality.

1. District cancer control project.
2. Assistance to NGOs for undertaking health education for early detection activity.
3. Development of Oncology Wing in Medical Colleges/Hospitals.
4. Assistance for the purchase of Cobalt therapy unit.
5. Assistance to the Regional Cancer Research & Treatment Centres.

*[English]*

#### **Bhatinda Refinery**

4997. SHRI G. GANGA REDDY :  
PROF. PREM SINGH CHANDUMAJRA :  
SHRI MADHAVRAO SCINDIA :  
SHRI CHINTA MOHAN :  
SHRI SUSHIL KUMAR SHINDE :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a proposal to set up oil refinery in Bhatinda has been approved;

(b) if so, the details thereof alongwith the target for completion of the project indicating its capacity and crude supplies to be secured therefor;

(c) the estimated amount likely to be incurred on the project;

(d) the sources from which the said amount is proposed to be mobilised; and

(e) the reasons for delay in giving approval to the project?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (e) The detailed feasibility report (DFR) for implementing a Joint Venture Refinery with equity contribution of 26% each by the JV Partners has been submitted by HPCL. The estimated cost of the refinery and power plant as per the DFR is Rs. 9644 crores and Rs. 3364 crores respectively. The crude oil for the refinery is planned to be sourced from Arab-Gulf (AG) crude market which is nearest source of supply.

The Project is expected to be completed within 48 months from the date of final Government approval. The project is planned to be funded by JV Company through debt equity ratio of 1.5:1.

#### **Oil Exploration in Iraq**

4998. PROF. P.J. KURIEN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Iraq has approved a joint venture plan to develop its Tuba Oilfield by an Indian Consortium of ONGC and Reliance Petroleum Ltd. in that country;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken for oil exploration in Iraq?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (c) ONGC Videsh Ltd. and Reliance Industries Ltd. consortium have submitted the initial offer for Tuba oil field to Ministry of oil, Iraq. No final decision has been taken in this regard by Iraqi authorities.

#### **ESIC Hospital**

4999. SHRI H.G. RAMULU : Will the Minister of LABOUR be pleased to state:

(a) whether the Employees State Insurance Corporation has constructed Hospitals at Shahabed and Belgaum in Karnataka;

(b) if so, the amount spent on these Hospital;

(c) whether these Hospitals have become operational and handed over to the Government of Karnataka; and

(d) if so, the details of new ESIC Hospitals proposed to be constructed in Karnataka during 1998-99, location-wise?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) Yes, Sir.

(b) The ESI Corporation has spent Rs. 312.87 lakh for construction of the ESI hospital at Shahabad and Rs. 493.70 lakh for the ESI hospital at Belgaum.

(c) The ESI hospital at Shahabad has already been handed over to the State Government for commissioning. The work relating to construction of the ESI hospital at Belgam is at final stage.

(d) There is no proposal approved for construction of new hospital in Karnataka during 1998-99.

#### **Incapabilities of Hospitals**

5000. SHRI JANG BAHADUR SINGH PATEL :  
SHRIMATI MEIRA KUMAR :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Hospitals can't handle disasters" appearing in the 'Hindustan Times' dated June 13, 1998;

(b) whether the Government hospitals have the treatment centres and well equipped ambulances to save the victims of major accidents and tragedies like Uphaar Cinema disaster;

(c) if so, the details thereof;